

**Central Administrative Tribunal
Principal Bench**

**OA No.4214/2016
MA No.1757/2018/MA No.3801/2016**

New Delhi, this the 23rd day of April, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Shri Himanshu Srivastava,
Aged 27 years,
S/o Shri Shiv Prasad Srivastava,
VPO Pali Garh, Dist. Mau,
U.P.-276403.
Applied for post of T.G.T. (Maths)

(By Advocate : Shri B.P. Singh)

...Applicant

Versus

1. State of NCT of Delhi,
Through Chief Secretary,
A-Wing, 5th Floor,
Delhi Secretariat,
New Delhi-110013.
2. Delhi Subordinate Services Selection Board (DSSSB),
Through its Chairman,
FC-18, Institutional Area,
Karkardooma,
Delhi-110092.
3. Dy. Secretary,
Delhi Subordinate Services Selection Board (DSSSB),
FC_18, Institutional Area,
Kardardooma,
Delhi-110092.

...Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

MA No.1757/2018

This MA has been filed by the applicant seeking to withdraw the OA No.4214/2016. In the circumstances, the MA is allowed.

OA No.4214/2016

In view of the above order passed in MA No.1757/2018, the OA No.4214/2016 is dismissed as withdrawn. MA No.3801/2016 also stands dismissed. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member(J)

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